

DIVISION BENCH

ITEM NO.146

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**Cont. A. No.212/2018, CA No.295/2018, CA No.291/2018,
Cont. A. No.313/2018, CA No.178/2019, CA No.179/2019, CA No.279/2019,
Cont. A. No.393/2019, IA No.15/2022, IA No.16/2022 &
IA No. 07/2024 IN CP No.142/ALD/2017**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	REV JOHN AUGUSTINE & ORS. V/S LUCKNOW DIOCESAN TRUST ASSOCIATION & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 9th May, 2024.

**-Sd-
(Court Officer)**

18th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*